

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015
APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017
APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017
APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

Adani Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan
Mr. Sachin Dubey for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. S. Rao for R-2

APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015

Adani Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan
Mr. Sachin Dubey for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. S. Rao for R-2

Mr. Harinder Toor
Mr. Dhruva Nayar
Mr. N.N. Choguce for R-3

APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017

Adani Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan
Mr. Sachin Dubey for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. S. Rao for R-2

Mr. Harinder Toor
Mr. Dhruva Nayar
Mr. N.N. Choguce for R-3

APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017

The Tata Power Company Limited Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. S. Rao

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan
Mr. Sachin Dubey for R-1

Mr. Harinder Toor
Mr. Dhruva Nayar
Mr. N.N. Choguce for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

MIDC Marol Industries Association **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishan
Mr. Sachin Dubey for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. S. Rao for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

Mr. Harinder Toor
Mr. Dhruva Nayar
Mr. N.N. Choguce for R-4

ORDER

We have heard learned counsel for the parties at some length of time.

List the batch of appeals for further hearing on **16.10.2019**

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson